

DIVISION BENCH

S-10

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/81(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND APRIL 2024

IN THE MATTER OF	BLS POLYMERS LIMITED VS GUPTA POWER INFRASTRUCTURE LIMITE
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physically)

Mr.P. Chaitanyashi, Adv.] For the Operational Creditor

O R D E R

1. Ld. Counsel for the Operational Creditor present.
2. Ld. Counsel appearing for the Operational Creditor seeks three days' time to file hard copy of this petition with the Registry.
3. At request, time is allowed.
4. Post the matter on **10/06/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**